

**Bridge on National Highway No 31**

3860. { **Shri Bhoja Nath Biswas:**  
**Shri P. G Sen:**

Will the Minister of Transport and Communications be pleased to state

(a) whether a bridge is being constructed across Mahananda river at Denghra Ghat on National Highway No 31,

(b) if so, what is the estimated cost of the said bridge and how much amount has been spent during the last three years, and

(c) when the construction work of the bridge is expected to be completed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, Sir

(b) Rs 51,85,100 and Rs 2,62,938 (for collection of some material etc) respectively.

(c) The construction of the bridge will take about 3 years after the date of its commencement, which is likely to be towards the end of this year

**Cotton Extension Scheme for Manipur**

3861. **Shri L. Achaw Singh:** Will the Minister of Food and Agriculture be pleased to state

(a) whether there is any scheme for cotton extension in Manipur, and

(b) whether any provision has been made for the purpose for the year 1959-60?

The Minister of Food and Agriculture (Shri A. P Jain): (a) No

(b) Does not arise

**Detention of Trains on Eastern Railway**

3862 **Shri Subiman Ghose:** Will the Minister of Railways be pleased to state

(a) whether it is a fact that there is widespread discontent among the

passengers of New Chord line and Main line between Howrah and Burdwan and between Burdwan and Asansol for changing various trains from 1st April, 1959 on the Eastern Railway,

(b) whether it is a fact that there has been detention of trains on several occasions by the passengers on these lines in April, 1959,

(c) if so, how many times, and

(d) what steps Government propose to take to prevent this sort of detention and to remove the grievances?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No

(b) and (c) Yes on six occasions

(d) Grievances have been looked into and removed wherever justified and feasible Law and order question has also been brought to the notice of the State Government.

**Industrial Estates**

3863 **Shri Hem Raj:** Will the Minister of Community Development and Cooperation be pleased to state:

(a) the names of the Community Development Blocks which have been selected for establishing Industrial Estates during the Second Five Year Plan period, State-wise, and

(b) the amount to be spent in each one of them?

The Deputy Minister of Community Development and Co-operation (Shri B S Murthy): (a) A statement showing the names of 20 Blocks selected for the purpose is laid on the Table of the House [See Appendix VII, annexure No 118]

(b) Rs 2 to 3 lakhs per estate.

**Pilot Project for Industry**

3864. **Shri Hem Raj:** Will the Minister of Community Development and Co-operation be pleased to state the number of Pilot Projects for Industries to be started during the Second Five Year Plan Period State-wise?

The Deputy Minister of Community Development and Co-operation (Shri